

HIGH COURT OF ANDHRA PRADESH AT AMARAVAI
ABSTRACT

SPECIAL MAGISTRATE COURTS -Transfers and Postings of certain
Special Magistrates - ORDERS - ISSUED.

ROC.NO.605/2020-B.SPL.

NOTIFICATION NO.552-B.SPL.

DATED:20.11.2020.

The High Court having considered the request transfer applications of Sri A.Vara Prasada Rao and Sri V.C.Gunnaiah, retired District and Sessions Judges who are working as Special Magistrates, made the following order.

Sri V.C.Gunnaiah, Retired District and Sessions Judge working as III Special Magistrate, Vijayawada, Krishna District is transferred and posted as Special Magistrate, Venkatagiri, Nellore District (post kept vacant).

- i) Sri V.C.Gunnaiah, will immediately handover charge of his post to the IV Special Magistrate, Vijayawada, and proceed to his new station and shall take charge of his post from Junior Civil Judge, Venkatagiri.
- ii) The IV Special Magistrate, Vijayawada, will be in full additional charge of the post of III Special Magistrate, Vijayawada, until further orders.

Note: 1. This Order is placed in the High Court's Web Site <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

2. Having considered the request transfer application of Sri A.Vara Prasada Rao, High Court rejected the same.

Sanki
20.11.20
REGISTRAR (RECRUITMENT)
FAC REGISTRAR (VIGILANCE)

To

1. The officer concerned.
2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.

4. The Registrar (I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's Website).
5. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Andhra Pradesh, Amaravathi.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.
7. The Prl. District and Sessions Judges, Visakhapatnam, Krishna at Machilipatnam and Nellore.
8. The I Addl. District and Sessions Judges, Visakhapatnam, Krishna at Machilipatnam and Nellore.
9. The Special Magistrate, Anakapalle, Visakhapatnam District
10. The III and IV Special Magistrates, Vijayawada, Krishna District
11. The Special Magistrate, Venkatagiri, Nellore District
12. The Junior Civil Judge, Venkatagiri, Nellore District
13. The District Treasury Officers, Visakhapatnam, Machilipatnam and Nellore.
14. The Sub Treasury Officers, Vijayawada (Krishna district), and Venkatagiri (Nellore District)
15. **THE SECTION OFFICERS:-**
(a) B.Section; (b) Computer Section; (c) D-I Budget; (d) D-II (Buildings); (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell; (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell, High Court of Andhra Pradesh.